COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

I.A. No. 559 of 2017 in DFR No. 2144 of 2017

Dated: 2nd August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd..... Appellant(s)Vs.Vs.Chhattisgarh State Electricity Regulatory Commission.... Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

<u>ORDER</u>

I.A. No. 559 of 2017

(AppIn. for condonation of delay)

Issue notice to the Respondents returnable on 12.09.2017. Dasti, in addition, is permitted.

List the matter on 12.09.2017.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd